

factories to their respective employers which were once taken over by Government due to mismanagement; and

(b) if so, the reasons therefor and the steps proposed to be taken to safeguard the interests of those who are going to be affected adversely due to the release of the factories?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) Yes, Sir

(b) The control is being withdrawn in pursuance of the Government policy to restrict the use of emergency legislation to defence or matters concerning the security of the State. If any interests are affected in a manner requiring action, Government will be able to use the powers available to it under permanent laws to take over affected units after following the prescribed procedure.

#### Forfeiture of Security Deposits in the last General Elections

65. Shri C. C. Desai: Will the Minister of Law be pleased to state the total amount collected by Government as a result of the forfeiture of security deposits of candidates who contested the recent General Elections but could not secure the minimum number of votes?

The Minister of Law (Shri Govinda Menon): The information has been called for by the Election Commission from the Chief Electoral Officers of the States.

#### Foodgrains Production in Orissa

66. Shri Sradhakar Supakar:  
Shri Chintamani Panigrahi:

Will the Minister of Food and Agriculture be pleased to state

(a) whether there is a shortage in the production of foodgrains in Orissa on account of the failure of rains last year; and

(b) if so, whether and to what extent Orissa has asked for any food aid from the Centre to meet the deficit?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) The final estimates of production are not yet available but according to tentative estimates the production in the current crop year will be less than in 1964-65.

(b) No food aid has been asked for from the Centre except the normal monthly quota of wheat.

#### Indo-German Agriculture Project in Kangra

67. Shri Yamuna Prasad Mandal: Will the Minister of Food and Agriculture be pleased to state

(a) whether an Indo-German Agriculture Project has been launched in the Kangra District,

(b) whether it is a fact that under the agreement the two Governments have undertaken to carry out jointly extension work for the development of Kangra District and

(c) whether a similar agreement has been signed for a project in any other State?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) Yes, with effect from 7th February, 1967.

(b) Yes

(c) Yes. A similar agreement was signed for a project in the Nilgiris District Madras State.

#### Sugar Stocks

68. Shri Yashpal Singh:  
Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena: